Name of the corporate debtor: Devika Universal Lands Private Limited

Date of commencement of CIRP: 12-06-2025 (However Order uploaded on NCLT Website on 13-06-2025)

List of creditors as on: 04-07-2025

List of operational creditors (other than Workmen, Employees and Government Dues)

SI. No.	Name of creditor	Details of claim received		Details of claim admitted						Amo unt	Amount of any	Amount	Amount of claim	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	of conti ngent claim	mutual dues, that may be set off	claim not admitted	under verificatio n	
3 (100	Kartik Media	26-06-2025	1,69,66,984	1,26,78,453	Operatio nal	Nil	Nil	No	100%	Nil	Nil	Nil	42,88,531	Admitted partially to the extent of amount of default mentioned in CIRP admission order, Further disable to verify balance amount of Rs. 42,88,531due to no proofs received in support of said balance amount from operational creditor (Original Applicant) and non-receipt of

INSOLVENCY

accounts from Corporate Debtor

Judhardn 6-45

Sudhanshu Gupta [Interim Resolution Professional of Devika Universal Lands Private Limited] Registration No: IBBI/IPA-002/IP-N00216/2017-18/10668

Office at: 311, Agarwal Chamber-2, Plot No. 30, 31 Veer Savarkar Block, Opp. Metro Pillar No. 58,

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Place: Delhi

Date:



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